

POST OFFER PUBLIC ANNOUNCEMENT

for the attention of the Shareholders of

IMP FINANCE LIMITED

Registered Office : Advent, 7th Floor, Gen. J. Bhosale Marg, Nariman Point, Mumbai - 400 021.

The details subsequent to the Offer made vide **Public Announcement dated 12th April 2007 ("PA") and Corrigendum to PA dated 28th May 2007**, pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Mr. Vinubhai L. Kanani & Mr. Premjibhai D. Kanani (the "Acquirers")** to acquire up to 49,800 fully paid up equity / voting share capital representing 20.00% of the equity/ voting share capital of **IMP Finance Limited** at offer price of **Rs. 17.00 (Rupees Seventeen only)** per fully paid equity share of Rs. 10/- each, payable in cash (the "Offer") are as under :

- 1 Name of the Target Company : IMP FINANCE LIMITED
- 2 Name of Acquirer(s), including PACs : Mr. Vinubhai L. Kanani & Mr. Premjibhai D Kanani
- 3 Name of Manager to the Offer : CHARTERED CAPITAL & INVESTMENT LIMITED
- 4 Name of the Registrar to the Offer, if any : INTIME SPECTRUM REGISTRY LIMITED
- 5 Offer Details
 - a. Date of opening of the Offer : Friday, June 1, 2007
 - b. Date of closure of the Offer : Wednesday, June 20, 2007
- 6 Details of the acquisition

Sr.No.	Item	Proposed in the Offer Document		Actual	
i	Offer Price	Rs.17.00		Rs.17.00	
ii	Share holding of Acquirer along with PAC's (No. & %) before Share Purchase Agreement (SPA) / MOU	NIL 0.00%		NIL 0.00%	
iii	Shares acquired through SPA / MOU (No. & %)	186600 74.94%		186600 74.94%	
iv	Shares acquired in the Open Offer	49800 20.00%		140 0.06%	
v	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs. 846,600.00		Rs. 2,380.00	
vi	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)	Not Applicable		Not Applicable	
vi i.	Post-Offer share holding of Acquirers (No. & %) (2+3+4+6)	236400 94.94%		186740 74.996%	
vi ii.	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre Offer 62400 25.06%	Post Offer 12600 5.06%	Pre Offer 62400 25.06%	Post Offer 62260 25.004%

- 7 Status of escrow account, whether released or not : Not Released
- 8 Payment of interest, if any, to the shareholders along with details thereof : Not Applicable
- 9 Status of investor complaints received, if any : No Investor complaints have been received
- 10 The Acquirers Mr. Vinubhai L. Kanani & Mr. Premjibhai D. Kanani accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
- 11 This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
- 12 The payments to all the shareholders who validly tendered their shares in the Offer were dispatched on June 26, 2007
- 13 This Public Announcement is being issued on behalf of the Acquirer, Mr. Vinubhai L. Kanani & Mr. Premjibhai D. Kanani, residing at A-703, Panchratna Tower, L.H. Road, Surat - 395006 & 104, Navyug Nagar No. 1, 9th Floor, Forgett Hill Road, Tardeo, Mumbai - 400036 respectively, by the Manager to the Offer, M/s Chartered Capital & Investment Limited.

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 CHARTERED CAPITAL & INVESTMENT LIMITED Contact Person: Mr. Vimlesh Bansal 301, Camy House, Cawasji Hormusji Street, Marine Lines, Mumbai - 400 002 Tel Nos.: 022-2200 4271 Fax No.: 022-2200 4273 Email: mumbai@charteredcapital.net	INTIME SPECTRUM REGISTRY LIMITED Contact Person: Mr. Sachin Achar C-13, Pannalal Silk Mill Compound, L.B.S. Marg Bhandup (W) Mumbai - 400 078. Tel Nos. : 022-25960320 Fax No: 022-25960329 email : impfinanceoffer@intimespectrum.com

Place : MUMBAI

Dated : June 27, 2007